

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1226
TO BE ANSWERED ON JULY 27, 2023**

FUNDS TO CLEAN UP LANDFILLS

**NO. 1226. SHRI VIJAYAKUMAR ALIAS VIJAY VASANTH:
SHRI D.M. KATHIR ANAND**

Will the Minister for HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is fact that the Union Government has allocated funds to clean up landfills and convert waste to wealth during the last nine years under the Swachh Bharat Mission scheme and if so, the details thereof;**
- (b) the total expenditure incurred in cleaning up of landfills and municipal solid wastes from metro cities during the last nine years, State-wise;**
- (c) whether the Government has installed any incinerators to clean up landfills and if so, the details thereof; and**
- (d) the total expenditure incurred in cleaning up of landfills and municipal solid wastes from metro cities during the last nine years, State/UT-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) & (b) : Government of India launched the Swachh Bharat Mission-Urban (SBM-U) on October 2, 2014 with the objective Open Defecation Free (ODF) and for scientific processing of Municipal Solid Waste (MSW) generated in the urban areas of the country. To carry forward the progress made, Swachh Bharat Mission-Urban (SBM-U) 2.0 has been launched on October 1, 2021 for a period of five years with a vision of achieving Garbage Free Status for all cities through 100% source segregation, door to door collection and scientific management of all fractions of waste including safe disposal in scientific landfills. It is also aims at remediation of all legacy dumpsites and converting them into green zones.

(c) : The Refused Derived Fuel (RDF) from landfill is sent to cement plants or Waste-to-Energy (WtE) plants. Incinerator only for the purpose of landfill cleaning is not the practice.

(d): Funds under SBM-U released to the States/UTs and not to the Cities/ULBs. State/Uts-wise details of funds allocated for solid waste management including cleaning up of landfills is at Annexure. Separate information is not maintained for metro cities.

Annexure

Annexure referred in reply of part (d) of Lok Sabha Unstarred Question No. 1226 due for reply on 27.07.2023 regarding "Funds to clean Up Landfills"

Sl. No.	State/UT	Fund allocated under Solid Waste Management (SWM)	
		SBM (U) (2014 -2021)	SBM (U) 2.0 (2021-2026)
1	A&N Islands	2.5	5.50
2	Andhra Pradesh	308.54	458.10
3	Arunachal Pradesh	7.25	33.20
4	Assam	76.76	118.30
5	Bihar	259.96	341.10
6	Chandigarh	22.24	28.50
7	Chhattisgarh	131.53	200.10
8	Dadra & Nagar Haveli	2.27	4.8
9	Daman & Diu	1.57	
10	Delhi	263.68	1152.60
11	Goa	9.29	12.30
12	Gujarat	536.22	701.40
13	Haryana	181.8	226.90
14	Himachal Pradesh	15.22	36.50
15	Jammu & Kashmir	47.59	131.70
16	Jharkhand	122.68	174.90
17	Karnataka	512.52	709.30
18	Kerala	121.35	205.80
19	Ladakh	20.4	19.00
20	Madhya Pradesh	434.01	617.50
21	Maharashtra	1081.84	1438.10
22	Manipur	14.72	23.90
23	Meghalaya	8.69	16.80
24	Mizoram	13.22	22.20
25	Nagaland	11.69	19.00
26	Odisha	138.05	209.80
27	Puducherry	17.3	20.40
28	Punjab	220.97	294.20
29	Rajasthan	363.46	541.80
30	Sikkim	3.42	6.20
31	Tamil Nadu	689.87	807.40
32	Telangana	223.43	381.90
33	Tripura	15.51	23.00
34	Uttar Pradesh	940.91	1235.90
35	Uttarakhand	57.57	89.00
36	West Bengal	487.79	577.70